

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) :**

(a) There is no information with the Government that dens to sell LSD to young people have sprung up in various cities in this country.

Regarding trafficking in narcotics (L.S.D. is a psychotropic substance), reports for the last four years received from the various enforcement agencies indicate that trafficking in narcotics is on the increase.

(b) Yes, Sir. Trafficking in narcotics has international ramifications.

(c) All the enforcement agencies both of State and Central Governments concerned with suppression of illicit traffic in narcotics, such as State Excise, Police, Customs and Central Excise, Central Bureau of Narcotics, Central Bureau of Investigation Border Security Force and Railway Protection Force are on the alert. Preventive measures have been tightened in the opium growing areas. General anti-smuggling measures have also been strengthened at the land borders and vulnerable sectors of the coast.

#### **Scholarships to Harijans and Tribal Students**

1899. SHRI G.Y. KRISHNAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the amount and number of scholarships given to the Harijans and forest students has gone down in terms of individual student during the last three years; and

(b) if so, to what extent?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION & SOCIAL WELFARE (SHRI K.S. RAMASWAMY) :**

(a) No, Sir. All the eligible Scheduled Caste and Scheduled Tribe students (irrespective of their number) are to be awarded scholarships under the Post-matric Scholarships scheme in accordance with the rates laid down under the scheme.

(b) Question does not arise.

#### **Dilapidated Condition of Permanent Liability Camps in West Bengal**

1900. SHRI S.C. SAMANTA : Will the Minister of EDUCATION & SOCIAL WELFARE be pleased to state :

(a) whether the Committee on Review of Rehabilitation Work in West Bengal have drawn the attention of Government to the miserable plight of refugees living in Permanent Liability camps due to their dilapidated condition;

(b) the reasons for not maintaining the camps in habitable conditions; and

(c) the steps being taken for the immediate repairs of those camps?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION & SOCIAL WELFARE (SHRI K.S. RAMASWAMY) :**

(a) No, Sir. Their report is yet to be submitted.

(b) and (c). Central Government provides funds for annual repairs and also additional funds for periodical and immediate repairs as and when asked for by the State Government who are primarily responsible for running and maintenance of these Homes.

#### **Archaeological Discovery at New Building site of Delhi High Court**

1901. SHRI R.R. SINGH DEO : Will the Minister of CULTURE be pleased to state :

(a) whether an important and significant archaeological discovery has been made at the site where the new building for the Delhi High Court is proposed to be constructed; and

(b) if so, whether Government propose to excavate the site further?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) :**

(a) Yes, Sir.

(b) It has been decided to excavate the site further and finish the work by 15th July, 1971. The site is, however, at present under the occupation of Army authorities and the